

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 129

CP/1(CH)2021

IN THE MATTER OF:

Top Dragon Development Ltd

...

Petitioner

Versus

Aggressive Digital Systems Private Limited

...

Respondent

Under Section: 241(l), 242(4) CA 2013

Order delivered on 26.04.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 31.05.2024.

Court Officer